

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION No. 2155
ANSWERED ON 10TH MARCH, 2016

UTILISATION OF CRF FUND

2155. SHRI ANANTKUMAR HEGDE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS,
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the norms laid down by the Government for imposition of cess on the petroleum products for the creation of Central Road Fund (CRF) including the current rate of cess;
- (b) whether any mechanism has been established by the Government to keep a check on the utilisation of funds sanctioned from CRF for highway projects;
- (c) if so, the details of funds collected/sanctioned during each of the last three years and current year;
- (d) whether any fund has been sanctioned from CRF for the roads other than National Highways during the last three years; and
- (e) if so, the details and status thereof along with the criteria fixed for sanctioning of funds for such projects?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Cess on the petroleum products for the creation of Central Road Fund (CRF) is imposed in terms of the provisions contained in the Central Road Fund (CRF) Act, 2000 as amended by the Finance Act from time to time. The current rate of cess levied is at the rate of Rs. 6 per litre of both Petrol and High Speed diesel (HSD) oil.

(b) Yes, Madam.

(c) to (e) This Ministry is primarily responsible for development and maintenance of National Highway (NHs). Apart from this, the Ministry is concerned with according approval/sanction of State roads, other than Rural Roads, as per the provision of the CRF Act, 2000 and the CRF (State Roads) Rules, 2014 under the CRF Scheme and Schemes of Economic Importance (EI) & Inter State Connectivity (ISC).

The details of funds allocated from the Central Road Fund under the budgetary allocation of this Ministry during each of the last three years and the current year for the above works are as follows:-

Year	Funds Allocated (Rs. In crore)
2012-2013	12504.08
2013-2014	12504.08
2014-2015	17006.25
2015-2016	26124.09

The funds released under the CRF and EI & ISC to the States/Union Territories for State Roads during the last three years are as follows:-

Year	Funds released under CRF Scheme (Rs. In crore)	Funds released under (EI) & (ISC) Scheme (Rs In crore).
2012-13	2350.37	243.56
2013-14	2923.72	236.68
2014-15	2094.78	93.10